

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING**

**LOK SABHA
UNSTARRED QUESTION NO.1308
TO BE ANSWERED ON 23.11.2016**

PRIVATE FM RADIO

1308. SHRI JANARDAN SINGH SIGRIWAL

Will the Minister of **INFORMATION AND BROADCASTING**

be pleased to state:

- (a) whether the Government has proposed to permit private FM radio channels to broadcast All India Radio (AIR) news alerts for credible information and if so, the details thereof;
- (b) whether the channels will have the option to either broadcast the verbatim content of the news clip as aired on AIR or can present in a format suited to the and if so, the details thereof;
- (c) whether the Government/AIR will charge the channels as per the rate card which fixes tariff on per minute basis and if so, the details thereof; and
- d) whether the private FM channels are opposing the said move and if so, reaction of the Government thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING
{COL RAJYAVARDHAN RATHORE (Retd.)}**

(a) to (d) : The Policy Guidelines on Expansion of FM Radio Broadcasting through Private Agencies (Phase-III) envisage the permission holders to carry the news bulletins of All India Radio in exactly same format (unaltered) on such terms and conditions as may be mutually agreed by them with Prasar Bharati. No other news and current affairs programs are permitted under the Policy (Phase-III).

However, as per the Policy (Ph-III), carrying the news bulletins of All India Radio is at the discretion of the permission holder.

